

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:689

ANSWERED ON:12.07.2004

LABOUR LAWS

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government propose to review the labour laws in view of the increase in the number of industrial disputes and industrial growth in the country;

(b) if so, the details thereof; and

(c) by when the review work is expected to be completed?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a) to (c): In the country, the incidence of industrial disputes (number of strikes and lockouts) has actually declined from 579 in 2002 to 489 (provisional) in 2003. The industrial sector has recorded a growth of 6.9% during 2003-2004 as measured by changes in the index of industrial production. Review of labour laws is undertaken after detailed consultation with the social partners with a view to harmonize the interests of all stakeholders. The review of labour laws is a continuous process.